(b) The required information is give₁n in the attached statement. [See Append x LXXXI, Annexure No. 28]

(c) The objective is to work towards self-sufficiency in fertilizers by about 1976-77.

VACANCIES OF JUDGES IN HIGH COURTS

434. SHRI K. CHANDRASEKHA-RAN: Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of vacancies of Judges in each of the High Courts in the country; and

(b) the steps taken to fill up these vacancies ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): (a) A statement showing the vacancy position in each of the High Courts is attached.

(b) Proposals to fill vacancies in some of the High Court have already been received and are under consideration. In respect of the other High Courts, the State authorities have been reminded to expedite their proposals.

STATEMENT

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Name of the High Court Vacancies

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WAGONS FOR CARRYING CEMENT TO WEST BENGAL

435. SHRI PRANAB KUMAR MUKHERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) the number of wagons which are at present engaged in carrying cement from other States to West Bengal; and

(b) what is the month-wise break-up of wagon requirement and actual supply by the Railways during the last six months for the purpose of carrying cement from other States to West Bengal ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) Wagons are not earmarked to any particular State, nor is information available regarding the number of wagons engaged in a particular movement at any time.

(b) The total number of wagons loaded for West Bengal during the six months January to June, 1972 was as follows :----

Month	B. G.	MG
January	25541/2	114
February .	2020	191
March	24761/2	338
April	24351/2	90
May	2009	103
June	1888	2 00

Details of requirements are not known.